

(f) If so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : a) The perusal of the press reports and letters to the editor reveal their keen interest in the practice of hearing complaints in the Janata Darbar.

(b) 1996

Janata Darbar was held on 7 days, viz., 19.6.96, 20.6.96, 21.6.96, 24.6.96, 25.6.96, 8.7.96 and 9.7.96.

1997

Janata Darbar was held on 8 days, viz., 30.5.97, 20.6.97, 27.6.97, 4.7.97, 11.7.97, 18.7.97, 8.8.97 and 7.11.97.

1998

Janata Darbar has been held so far on 7 days, viz., 2.4.98, 7.4.98, 9.4.98, 16.4.98, 21.4.98, 30.4.98 and 14.5.98.

(c) As no record is maintained at the Prime Minister's House about the number of persons that participated in each Janata Darbar because of the unrestricted entry being allowed to the public on these days, it will not be possible to provide information in regard to the number of persons who participated in each Janata Darbar along with the names of the places from which they came.

As regards the number of complaints received and heard individually, the information is furnished year-wise, as under :-

Year	No. of complaints received
1996	1225
1997	1982
1998	2328
(upto 14.5.98)	

(d) All the petitions/complaints without exception are scrutinised and forwarded for appropriate action to the authorities concerned.

(e) and (f) Janata Darbars are being held keeping in view the other commitments of the Prime Minister. The frequency of Janata Darbars and the time made available for them are determined accordingly. Ordinarily, whenever a Janata Darbar has been held recently, it has lasted for about three hours.

[English]

Landless Farmers

88. SHRI ASHOK NAMDEORAO MOHOL :
SHRI MADHAVRAO PATIL :

SHRI A. VENKATESH NAIK :
SHRI SADASHIVRAO DADODA MANDLIK :

Will the PRIME MINISTER be pleased to state :

(a) the number of landless farmers in the country, State-wise;

(b) whether the Government propose to formulate any special scheme to safeguard the interest of landless farmers and labourers;

(c) if so, the details thereof;

(d) the time by which the scheme is likely to be formulated; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) A statement giving the number of landless farmers (cultivating wholly leased in area and wholly otherwise operated land) as per Agricultural Census, 1990-91 is enclosed.

(b) to (e) The Government are implementing a number of schemes like IRDP, JRY, EAS, IAY, TRYSEM, DWCRA etc. which are designed to benefit the rural poor including landless agricultural farmers/labourers.

Statement

State-wise number of Landless farmers in the country as per Agricultural Census 1990-91

(Number in 000 Units)

Sl. No.	State/ UT	Wholly leased in holdings	Wholly other-wise operated holdings	Landless farmers (Col 3 + Col 4)
		Nos	Nos	Nos
1	2	3	4	5
1.	Andhra Pradesh	4	18	22
2.	Assam	67	27	94
3.	Bihar	18	23	41
4.	Gujarat	2	4	6
5.	Haryana	46	6	62
6.	Himachal Pr.	14	2	16
7.	J & K	12	149	161
8.	Karnataka		Neg.	Neg.
9.	Kerala	2	25	27
10.	Madhya Pr.	14	160	174

1	2	3	4	5
11. Maharashtra	8		15	23
12. Manipur	8		Neg.	8
13. Meghalaya	9		9	18
14. Nagaland	3		-	3
15. Orissa	10		22	32
16. Punjab	10		-	10
17. Rajasthan	7		44	51
18. Sikkim	7		Neg.	7
19. Tamilnadu	33		11	44
20. Tripura	3		64	67
21. Uttar Pradesh	56		44	100
22. West Bengal	105		36	141
23. Andaman & Nicobar Islands	Neg.		Neg.	Neg.
24. Arunachal Pr.	Neg.		-	Neg.
25. Chandigarh	Neg.		Neg.	Neg.
26. Dadar & Naagar Havell	-		-	-
27. Delhi	-		-	-
28. Goa	23		4	27
29. Lakshadweep	-		-	-
30. Mizoram	-		-	-
31. Pondicherry	3		Neg.	3
32. Daman & Diu	Neg.		Neg.	Neg.
Total		464	663	1127

[Translation]

Promotion in Food Processing Industry

89. SHRI RAVINDRA KUMAR PANDEY : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have reviewed the functioning of Food Processing Industries so as to promote them and to generate employment opportunities in the country particularly in Bihar;

(b) if so, the details thereof;

(c) the number of Food Processing Industries functioning in the country, State-wise; and

(d) the existing norms for setting up of Food Processing Industries and to provide assistance to them?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The Ministry has taken a number of steps to promote and develop food processing industries in the country and to generate employment opportunities in this sector including in Bihar. From July 1991 to March, 1998, 33 Industrial Entrepreneur Memoranda (IEMs) involving an investment of Rs. 2630 crores and employment of 2870 persons have been filed for setting up food processing industries in Bihar. During the same period, 6 proposals for Joint Venture/Setting up of 100% Export Oriented Units involving an investment of Rs. 33 crores including foreign investment of Rs. 1 crore and generating employment of 593 persons have been approved by the Government of India for the State of Bihar.

(c) Accordingly to the Annual Survey of Industries for 1994-95 published by the Central Statistical Organisations (Department of Statistics), there were 29407 factories in the country as a whole in the various sectors of food processing. State-wise number of factories is shown at enclosed Statement - I.

Food Processing Industries, specifically relating to the fruit and vegetables sector, are required to take a licence from the Ministry of Food Processing under the Fruit Products Order (FPO) promulgated under the Essential Commodities Act. There are 4932 fruit and vegetable units which have been as licensed under FPO upto January, 1998. Their State-wise details is given at enclosed Statement-II.

(d) Food Processing Industries are delicensed except for brewing and distillation of alcoholic beverages and those items reserved for the Small Scale Sector. In the case of delicensed industries, only an Industrial Entrepreneur Memoranda is required to be filed. For setting up of Joint Venture/Foreign Collaboration/100% Export Oriented Unit, approval is given by the Government.

Under the Plan Schemes of the Ministry of Food Processing Industries, Financial assistance in the form of loan and grant is extended to Non-Governmental Organisations, Cooperatives, Public Sector Undertakings, Private Sector Industry etc. for promotion of food processing industries.

Statement - I

State-wise number of food processing units in the factory sector as per annual survey of industries (1994-95)

Sl.No.	Name of the State	No. of Factories
1	2	3
1.	Andhra Pradesh	10183
2.	Assam	734